NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P.(IB) -38(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2024

NAME OF THE PARTIES:- **Shilpi Thard**
V/s
HBS City Private Limited

Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel Yash Badkar appeared for the Financial Creditor through VC and Counsel Vinisha Bhavnani appeared for the Corporate Debtor through VC. Counsel appearing for the Corporate Debtor seeks time to argue the matter as the arguing Counsel is in some personal difficulty. List this matter on **11.07.2024**. No further adjournment shall be granted at any ground

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

HARSHADA